

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 473/2016  
CA NO.

CO. AM

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Superior Packaging's Pvt. Ltd. Anr.

SECTION OF THE COMPANIES ACT: 391(1) to 394

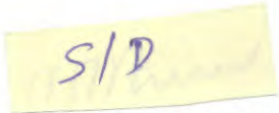
S.N. NAME DESIGNATION REPRESENTATION SIGNATURE

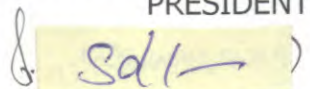
- | S.N. | NAME             | DESIGNATION           | REPRESENTATION | SIGNATURE                                                                             |
|------|------------------|-----------------------|----------------|---------------------------------------------------------------------------------------|
| 1.   | Ashish<br>Galdhe |                       | Ashish         |    |
| 2.   | CHETANA KANIDPAL | Company<br>Prosecutor | for OL, Delhi  | Chetana                                                                               |
| 3.   | C. BALOONI       | Company<br>Prosecutor | for R.D (NR)   |  |

**ORDER**

Mr. Midha, learned counsel for the petitioner seeks and is granted two weeks time to file response to the reports filed by the RD & OL. The response shall be filed before the adjourned date with a copy in advance to the counsel opposite.

List again on 31.03.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (J)